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F. No. 14-19/CESTAT/CPIO-ND/RP/2019
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110 066

CPIO ID No. 14-19/2019

Subject: Information sought under RTI Act, 2005.

Sir/Madam,


Please refer to RTI application of Shri/Smt. Sunit (No. DODEV/R/2019/50924 dated 19.04.2019) **received by transfer from U.S. Ad.1C**, in this office on 02.05.2019, under RTI Act 2005, the information received from **Asst. Registrar (Admin.)** containing 01 page is enclosed herewith for your reference please.

Therefore, you are requested to please acknowledge the receipt and deposit Rs NIL (@ 2/- per page) to this Tribunal by cash or DD in favour of Accounts Officer, CESTAT, New Delhi.

Note:

1. RTI application's replies which are related to outer benches may be gathered from there by filing RTI applications there directly, for facilitation, CPIOs are nominated at all outer benches separately.

2. If aggrieved, you may file an appeal under section 19 of RTI Act within thirty days before Hon'ble First Appellate Authority, CESTAT New Delhi.


CESTAT, New Delhi
Date: 15.05.2019

To,

1. Sh. Sunit,
VPO- Nidana, Disst.- Jind,
Tehsil- Jind, Haryana Pin-126114

Copy to:

2. Sh. S. Bhowmick,
U.S. to the Govt. of India,
Ad.1C (CESTAT)
Ministry of Finance, Dept. of Revenue,
North Block, New Delhi-110001

19/5/19
ISSUED ON
SIGN. (DESPATCH SECTION)
CUSTOMS, EXCISE & SERVICE TAX
APPELLATE TRIBUNAL
NEW DELHI-110066

F. No. 33/RTI/Misc./CESTAT-ND/Admn.2016- Vol II

सीमाशुल्क उत्पाद शुल्क एवं सेवा कर अपीलीय अधिकरण, पश्चिमी खण्ड -२, रामकृष्णपुरम, नई दिल्ली 66

CUSTOMS EXCISE & SERVICE TAX APPELLATE TRIBUNAL

West Block No. 2, R.K. Puram, New Delhi – 66

Dated: 13.05.2019

I.D. No. 14-19/2019

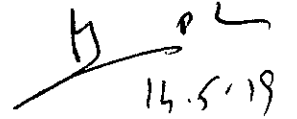
ADMINISTRATION SECTION

Sub: Information sought under Right to Information Act, 2005

With reference to RTI application Ref. No. DODEV/R/2019/50924 dated 19.04.2019 filed by Sh. Sunit received by transfer from Under Secretary Ad. IC letter dated 02.05.2019 in CPIO I.D. No. 14-19/2019 (CESTAT), the information sought by the applicant under RTI Act 2005.

In this regard, the point-wise replies are as under:-

Point 1 – In accordance with the GoI orders for inclusion of EWS reservation in roster for direct recruitment in civil posts and services, applicable w.e.f. 1.02.2019, 3 posts on point No. '10', '21' and '31' are strictly reserved for EWS quota for Steno Gr I in CESTAT.


14.5.19

(Mukesh Gupta)

Assistant Registrar (Admn)

To

CPIO/Accounts Officer, CESTAT, New Delhi

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F. No. 14-19/CESTAT/CPIO-ND/RP/2019
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110 066

CPIO ID No. 14-19/2019

Subject: Information sought under RTI Act, 2005.

Sir/Madam,

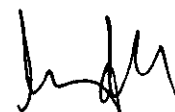
Please refer to RTI application of Shri/Smt. Sunit (No. DODEV/R/2019/50924 dated 19.04.2019) **received by transfer from U.S. Ad.1C**, in this office on 02.05.2019, under RTI Act 2005 (copy enclosed) wherein certain information are sought as mentioned therein is related to your section.

Therefore, in terms of the provisions of Section 6(3) & 5(4) read with Section 5(5) of RTI Act 2005 the RTI application CPIO ID No. **14-19/2019(CESTAT)** is forwarded herewith to you as **CPIO** under section 5(4), with request to provide the correct and para wise information/inspection on or before 17.05.2019 directly to the applicant as permissible under the RTI Act & DOP & T. O.Ms within the stipulated time, failing which, as CPIO under section 5(4), you will be responsible for delay/denial and penalty if any, under section 20 of RTI Act. Further requested to follow OM No.12/31/2013-IR dated; 12.02.2013 circulated on 23.05.2013 and O.M. No. 1/18/2011-IR dated 16.09.2011.

Note:-

- 1. If the information is not available with your section and you, if have knowledge, please reply from where it may be retrieved, without delay within 05 days.**
- 2. RTI application's replies which are related to outer benches may be gathered form there by filing RTI applications there directly, for facilitation, CPIOs are nominated at all outer benches separately.**
- 3. Provide the requisite information, directly to the applicant or to the RTI section, if not claiming any exemption, subject to the provisions of the Act and the rules made thereunder, under intimation to the undersigned.**

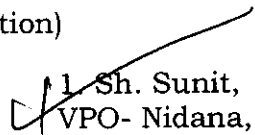
Encl: As above.


CPIO
CESTAT New Delhi
Date: 02.05.2019

For Compliance to:


1. A.R (Admin.)

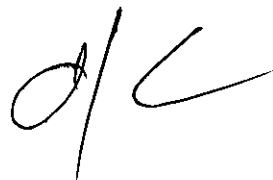
Copy to: (For Information)


1. Sh. Sunit,
VPO- Nidana, Disst.- Jind,
Tehsil- Jind, Haryana Pin-126114

2. Sh. S. Bhowmick,
U.S. to the Govt. of India,
Ad.1C (CESTAT)
Ministry of Finance, Dept. of Revenue,
North Block, New Delhi-110001

ISSUED ON
14/5/19
SIGN. (DESPATCH SECTION)
CUSTOMS, EXCISE & SERVICE TAX
APPELLATE TRIBUNAL
NEW DELHI


3/5/19



2

RTI MATTER

F. No. R20011/71/2019-AD.1C(CESTAT)
Government of India
Ministry of Finance
Department of Revenue

CPIO ID No = 14-19/2019(CESTAT) New Delhi, 24th April, 2019

To

✓ The CPIO
CESTAT, West Block No.2
R.K Puram, New Delhi-66

Subject: - Transfer of RTI application u/s 6(3) of the RTI Act-reg.

Sir,

I am to refer to RTI application No. DOREV/R/2019/50924 dated 19/04/2019 filed by Sh. Sunit, Haryana. The same is transferred under section 6(3) of the RTI Act for providing the requisite information directly to the applicant in terms of the provision of the RTI Act-2005.

Encl. : As above

Your Faithfully

(S. Bhowmick)

Under Secretary to the Government of India/CPIO
Tele:23095359

Copy to: Sh. Sunit, Vpo-nidana, distt. -jind, tehsil-jind, Haryana, pin:126114 – For information.

6/7/50/20
22/05/19

RTI REQUEST DETAILS (आरटीआई अनुरोध विवरण)

Registration Number (पंजीकरण संख्या):	DOREV/R /2019/50924	Date of Receipt (प्राप्ति की तारीख):	19/04/2019
Type of Receipt (रसीद का प्रकार):	Online Receipt	Language of Request (अनुरोध की भाषा):	English
Name (नाम):	sunit	Gender (लिंग):	Male
Address (पता):	vpo-nidana , distt.-jind, tehsil-jind, Pin:126114		
State (राज्य):	Haryana	Country (देश):	India
Phone Number (फोन नंबर):	+91-9991209271	Mobile Number (मोबाईल नंबर):	+91-9991209271
Email-ID (ईमेल-आईडी):	maliksunit271@gmail.com		
Status (स्थिति) (Rural/Urban):	Rural	Education Status :	Graduate
Is Requester Below Poverty Line? (क्या आवेदक गरीबी रेखा से नीचे का है?):	No	Citizenship Status (नागरिकता):	Indian
Amount Paid (राशि का भुगतान):	10) (original recipient)	Mode of Payment (भुगतान का प्रकार):	Payment Gateway
Request Pertains to (अनुरोध निम्नलिखित संबंधित है):	S.Bhomick US(AD.IC)		
Information Sought (जानकारी मांगी):	01) Please provide the total no. of vacancies reserved for Economically Weaker Sections (EWS) quota for direct recruitment for the post of Stenographer Grade-1 or Grade C in CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL.		
Print Save Close			

23/4
Aso (Assistant)